

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4369
ANSWERED ON:08.08.2014
JUVENILE HOMES
Patel Smt. Jayshreeben

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of complaints received by the Government regarding misuse of juvenile homes in the country during each of the last three years and the current year along with the action taken by the Government thereon, State/UT-wise;
- (b) whether the Government has received proposals for setting up of new juvenile homes in the country;
- (c) if so, the details thereof, State/UT-wise; and
- (d) the action being taken by the Government in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): No such complaint regarding misuse of juvenile homes has been received in the Ministry of Women and Child Development.
- (b) to (d): Yes, Madam. The setting up of new juvenile homes in the country are decided by the inter-ministerial Project Approval Board (PAB) constituted under Integrated Child Protection Scheme (ICPS) to consider and approve the financial proposals received from the State Governments /UT Administrations on the basis of need assessment carried out and requirement projected in the respective proposals. The State/UT-wise details of the new Juvenile Homes in the country under ICPS during the last three years is Annexed.